

### Use of Fire Arms in Bihar Assembly Poll

5244. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have found evidence for wide spread use and possession of fire arms in Bihar during the recent interval of President's Rule there; and

(b) if so, whether any steps were taken to limit and delimit this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). According to information furnished by the Government of Bihar, special drives were launched during the President's Rule for recovery of unlicensed weapons and ammunition. As a result, a large number of fire arms and ammunition, besides large quantities of other lethal weapons were seized and some factories for manufacturing country made guns and weapons were unearthed.

### Two-Seater Scooter Industries and their Capacity

5245. DR. KRUPASINDHU BHOI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of units which are manufacturing two seater scooters;

(b) whether it is a fact that some of the units are unable to utilise their installed capacity due to lack of market demand;

(c) if so, the investment made in these units;

(d) the installed and manufacturing capacity of Bajaj Auto Ltd. and the present demand of Bajaj scooters in the country;

(e) whether in order to meet the demand, Government propose to ask M/s. Bajaj Auto for horizontal transfer of technology to other units; and

(f) if not, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) There are 12 existing units in the line of scooter manufacture of which two have discontinued the manufacture of scooters.

(b) Some of the units are operating below the installed capacity mainly on account of technical and financial problems. The demand for scooters in the country is fairly substantial.

(c) The investment in fixed assets (Gross Block) of the scooter manufacturing units having low utilisation of capacity, as indicated by the respective companies, is given below:—

	(Rs. in lakhs)
M/s. Scooter India Ltd., Lucknow	1542 (As on 31-3-79)
M/s. Andhra Pradesh Scooters Ltd.	185 (As on 29-2-80)
M/s. Karnataka Scooters Ltd.	296.39 (As on 31-12-79)
M/s. Automobile Products of India Ltd.	989.21 (As on 31-7-77)

Besides the above, scooter plants have been set up in the Joint Sector by the State Industrial Corporations in Gujarat, Rajasthan, West Bengal and Bihar. Except for the Rajasthan unit, the others are licensees of Scooters India Ltd., and are primarily engaged in the assembly of the scooter. The investment in the scooter unit in Rajasthan at Alwar is reported to be Rs. 409 lakhs.

(d) The licensed and installed capacities of M/s. Bajaj Auto Limited are 1,60,000 Nos. and 1,00,000 Nos. per annum respectively. The manufacturers have reported that there is a substantial demand for the various makes of Bajaj scooters.

(e) No, Sir.

(f) M/s. Bajaj Auto have been granted expansion of their capacity from 80,000 scooters per annum to 1,60,000 scooters per annum.